

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 160102/2023 in
Civil Appeal No. 5030/2022

JAI PRAKASH UTTAM

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 01-12-2023

This matter was called on in the Mentioning List today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s)

Ms. Parul Shukla, AOR(Mentioned by)

For Respondent(s)

Ms. Sakshi Kakkar, AOR

Mr. Harish Pandey, AOR

UPON a mention being made by counsel for petitioner
the Court made the following
O R D E R

List the appeal on 28th February, 2024.

(NIDHI AHUJA)
AR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER